

REVISED ESTIMATES, 1954-55 AND BUDGET ESTIMATES, 1955-56 OF DELHI STATE ELECTRICITY BOARD

The Deputy Minister of Irrigation and Power (Shri Hathi): I beg to lay on the Table a copy of the Revised Estimates for the year 1954-55 and Budget Estimates for the year 1955-56 of the Delhi State Electricity Board under sub-section (3) of section 61 of the Electricity (Supply) Act, 1948. [Placed in Library. See No. S-157/55]

COMMITTEE ON PETITIONS.

FIFTH REPORT

Shri Raghuramaiah (Tenali): I beg to present the Fifth Report of the Committee on Petitions.

LEAVE OF ABSENCE

Mr. Speaker: The Committee on Absence of Members from the Sittings of the House in its Ninth Report has recommended that leave of absence may be granted to the following Members for the periods indicated in the Report:

- (1) Shri Sanaka Buchhikotaiah
- (2) Shri Lalit Narayan Mishra
- (3) Mulla Abdullahai Mulla Teherali.
- (4) Dr. N. M. Jaisoorya
- (5) Shri Sibnarayan Singh Mahapatra.

Do I take it that the House agrees with the recommendations of the Committee?

Hon. Members: Yes.

Mr. Speaker: The Members will be informed accordingly.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

USE OF HINDI IN U.P.S.C. EXAMINATIONS

Shri N. M. Lingam (Coimbatore): Under Rule 216, I beg to call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:

"The policy of the Government of India in regard to the use of Hindi in U.P.S.C. examinations for All India Services."

The Minister of Home Affairs (Pandit G. B. Pant): I beg to make the following statement:

The question of progressive introduction of Hindi as a medium for competitive examinations for recruitment to various public services with which the Union are concerned has been engaging the attention of the Government of India for some time. In 1953, the Nagpur University proposed that Hindi be adopted as an alternative medium for the all-India services competitive examinations and subsequently the Universities of Patna and Lucknow made similar proposals. These were considered by Government in consultation with the Union Public Service Commission, and an Office Memorandum of which a copy was placed on the Table of the Lok Sabha on the 5th April 1955 in answer to a question asked by Shri T. S. A. Chettiar, was issued, and communications on the lines of the Office Memorandum were sent to the State Governments as well as to the Inter-University Board, for eliciting their views on the subject.

Government have decided to be guided on the subject by the principles contained in the resolution entitled "Examinations for All-India Services" which was passed by the Congress Working Committee on the